

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †2723  
ANSWERED ON 14.12.2021**

**Provision for Sports Stadium in Villages**

**†2723. SHRI SUKHBIR SINGH JAUNAPURIA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government proposes to organise national or international sports events in the country in future;**

**(b) if so, the details thereof;**

**(c) whether the Government has made any special provision to build sports stadium in villages (SGY); and**

**(d) the details and the number of new sports complex approved in the country during the last five years, State/district-wise?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) and (b) National and international level tournaments in the country are conducted by the respective National Sports Federations. The details of various national and international events to be held in India are available on the websites of these Federations. Further, under the “Annual Sports Competitions” vertical of the Khelo India Scheme, national-level Khelo India Youth Games and Khelo India University Games are also a part of the annual sports calendar.**

**(c) and (d) ‘Sports’ being a State subject, the responsibility to build sports stadium in villages rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. The sports complexes approved in various parts of the country are under the jurisdiction of the respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However, this Ministry has sanctioned 267 sports infrastructure projects of various categories across the country, including rural areas, under the Khelo India Scheme during the last five years.**

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